

**SUBMISSION BEFORE THE NATIONAL GREEN TRIBUNAL
NEW DELHI**

Original Application No. 355/2022

In the matter of:

Hari

versus

Govt. of NCT of Delhi & Ors

**SUBMISSION REPORT ON BEHALF OF DEPUTY
COMMISSIONER /DISTRICT MAGISTRATE (SOUTH)
(RESPONDENT NO. 6)**

MOST RESPECTFULLY SHOWETH:

1. That Hon'ble Commission had pleased to issue order dated 07.12.2022 directing "*to file the reply/response within one month at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in form of Image PDF.*"
2. That, at the outset, the delay on submission is regretted and an unconditional apology is tendered before this Hon'ble Commission.
3. That in compliance to the direction of this Hon'ble Commission, it is humbly submitted the revenue officials visited the spot (Graveyard) on 04/01/23 at the adjoining site of Max Hospital, Saket and reported that during the visit on 04/01/23, it has been noticed that there is a 'Qabristan Hauz Rani' which is situated right side and adjacent to Max Hospital, Saket. There are also seen some Jhuggis, work shop of Denting Painting of cars and Tin Boundary wall were observed on the this land. Some people were residing at site along with domestic animal i.e goats. Several old & new Graves were found at this site. Inquiry was made from 8-10 persons present at the site informed that they all are belong to Village Hauz Rani.



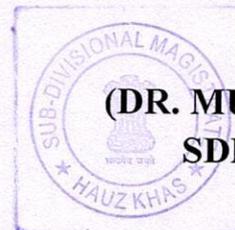
Contd. 2

A display showing Delhi Waqf Board was found at the site. There is kucha passage/Road between the Hospital and Qabristan from main road.

As per revenue record Aks Shizra, this area seems to falls under the Kh. No.197 & Kh No.198 of Village Village Hauz Rani. Further as per revenue record Khasra Girdawari, khasra No. 197 (5 bigha 11 biswa) is in the name of Gairmumkin Qabristan and Khasra no.198 (02 bigha 10 biswa) is in the name of Sarkar daultmadar . The revenue record khasra girdawari pertaining to Kh No. 197 (5-11) & 198 (2-10) of Village Hauz Rani along with Halqa Patwari Report are annexed as **Annexure-I**

Further, it is also submitted that as per notification vide no. F.9(22)/78/L&B /5450 dated 23.02.79 issued under section 22 of The Delhi Development Act. 1957, these khasras (197 & 198) of Hauz Rani Village placed at the disposal of the Delhi Development Authority for the purpose of development in accordance with the provisions of said Act. Copy of notification is annexed as **Annexure-II**

Based on the above facts, a report/reply is being submitted for kind consideration before this Hon'ble Commission. Undersigned assures that the orders / directions passed by this Hon'ble Commission shall be complied timely with in toto and spirit.



Juan
27/1/23
(DR. MUKESH KUMAR)
SDM (HAUZ KHAS)

आमल Appl'cation No-355/2022, Hari vs GNET of Delhi
 का. के संदर्भ में राजस्व विभाग के अधिकारियों ने Max Hospital के
 बंगला में स्थित Qabristan, Hauz Khasi केरा जमा। मौके पर Qabristan
 में अनेक गुरुकुल, नार की डेरिंग - डेरिंग कागेशाला, हीन
 की चारदीवादीकी बनी हुई है और यहाँ पर लोग भी रह रहे हैं
 वचा बनी आदि पशु भी बंध रहे हैं इस Qabristan
 में अनेक नई नया पुरानी कब्रें बनी हुई हैं जो लोग यहाँ
 रह रहे हैं उनसे पूछा जाता है 3-होते क्याकि में सब
 लोग गाँव वाले ही हैं इस कब्रिस्तान में एक Qabristan
 Waqf Board का Board लगा हुआ है मही पर
 मेन रोड से अस्पताल के साथ लगा हुआ और नी ओर
 एक अच्छा रास्ता है Revenue record अबस लिपरा
 से मालूम होगा है कि यह जगह Kh.No. 197
 व 198 जमा होज रानी में पड़ता है Revenue
 record Khasra Girdawari year 2016 के अनुसार,
 Kh.No. 197(5-11) में और मुद्रतिन कब्रिस्तान
 Kh.No. 198(2-10) में सरकार गौलनमदा की
 मालूमिद दर्ज है खसरा गिरावारी की photostatic काप मंगनी

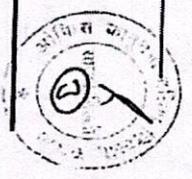
Notification No. F- 9(22)/78/L&B/
 5410 dated 23/02/79 के U/S 22 of DDA Act,
 1957 के अनुसार उपरोक्त Kh. Nos. DDA को
 दे दिये गये हैं। रिपोर्ट पेश है।

16/1/11
NT/HR
 27/1/2023

27/01/23

Telume

2016-12



खेत का क्रमांक No. of Field	क्षेत्रफल एकड़ों में या बन्दोबस्त बीघा में Area in acres or settlement Bighas	क्रमांक खाता खतौनी Number of Khatauni Khata	नाम भूमिधर जैसा की खतौनी के प्रथम भाग में दर्ज है Name of tenure holder as classified in Part I of the Khatauni	नाम असामी जैसा कि खतौनी के द्वितीय में दर्ज है Name of tenure holder if any, as classified in Part II of the Khatauni	कुआं व सिंचाई के अन्य साधन Method of irrigation & wells	सावनी / Kharif			राबी / Rabi			जायद वही / Zaid			दो फसली / Dofasli		क्षेत्रफल Area	फसल व जायद Details of land to appear with column of the area statement	फसल व जायद Kind and number of Full grown trees on each plot	टिप्पणियां Remarks	
						जिन्स / Corp	सिंचित / Irrigated	असिंचित / Unirrigate	जिन्स / Corp	सिंचित / Irrigated	असिंचित / Unirrigate	जिन्स / Corp	सिंचित / Irrigated	असिंचित / Unirrigate	सिंचित / Irrigated	असिंचित / Unirrigate					
1																					
182	1-9		नसीब प्रसाद सिंह राजगण धरं प्रसाद सुप्रभाषा श्री. देव	/		-	-	-													
184	3-2		सरदार दीवानदार	/		-	-	-													
185	1-2	291	बेदुल्लाह सुप्रभाषि नारायणी - सुप्रभाषा, कनका श्री प्रभाकर सुप्रदीपाबा प्रदीप	/		-	-	-													
191	0-12		प्रदीपदीन सुप्रभाषि श्री. देव	/		-	-	-													
192	0-10	1	सुप्रभाषि सुप्रभाषा, सुप्रभाषा सुप्रभाषा श्री. देव	/		-	-	-													

27/1/23
Santosh Kumar

2016

खसरा निकासी Khasra Girdawari		गाँव Village	तहसील Tehsil	जिल्ला District	फार्म नं 11 Form No. 11											
खसरा नं Khasra No.	सक्रिय नै पतिक का नाम और जबाबदारी का नम्बर Owner with Share and Jamabandi No.	सक्रिय नै कासतकार का नाम और खसरी का नम्बर व लगान Cultivator with rent written short with Khatauni No.	अक्षर Area	भूमि वर्गीकरण का नाम और लिखित रूप में Class of Land according to Last Jamabandi	सावनी और हारी 20-Kharif and 20 Rabi											
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
187	सरकार दिल्ली सरकार	प्रबन्धक L & H	3-5	गं. 5 खसरा	3-5											
676 188	उपरोक्त	उपरोक्त	1-6	गं. 10 खसरा	1-9											
677 189	उपरोक्त	उपरोक्त	1-1	गं. 8 खसरा	1-9											
673 188	उपरोक्त	उपरोक्त	1-6	गं. 10 खसरा	1-11											
673 188	उपरोक्त	उपरोक्त	0-18	गं. 8 खसरा	1-10											
189	संगत कुमार व. नं. 92	उपरोक्त	1-7	गं. 8 खसरा	1-7											
190	सरकार दिल्ली सरकार	उपरोक्त	0-7	गं. 8 खसरा	0-10											
192	उपरोक्त	उपरोक्त	2-0	गं. 10 खसरा	2-1											
194	उपरोक्त	उपरोक्त	1-5	गं. 10 खसरा	1-6											
195	शासनालय लोक शमल गिदवरी	प्रबन्धक L & H	1-5	गं. 10 खसरा	1-5											
197 186	शासनालय लोक	उपरोक्त	1-2	गं. 10 खसरा	1-3											
193	उपरोक्त	उपरोक्त	1-5	गं. 10 खसरा	1-6											
198	सरकार दिल्ली सरकार	उपरोक्त	2-0	गं. 10 खसरा	2-1											

127/123
Sangat Kumar, Patrawan
(HK)

PUBLISHED IN PART IV OF DELHI GAZETTE)
DELHI ADMINISTRATION: DELHI

Dated the 22/2/79, 1979.

* NOTIFICATION *

No. F 9(22)/78-L&B/- In pursuance of the provisions of sub section (i) of section 22 of the Delhi Development Act, 1957 and by virtue of the powers of the Central Government delegated to him by the President wide Government of India, Ministry of Works & Housing Notification No. K 11011(15)/71-UDI dated the 5th February, 1972, the Lt. Governor of Delhi is pleased to place at the disposal of the Delhi Development Authority for the purpose of development in accordance with the provisions of the said Act, the nazul land prescribed in the schedule below on the terms and conditions agreed by the said Authority in its Resolution No. 114 dated the 10th May, 1961.

SCHEDULE

Sl. No. Name of the Village/ locality Total Area Big. Bis. Khasra No. Area Big. Bis.

1. 2. 3. 4. 5.

Sl. No.	Name of the Village/ locality	Total Area Big. Bis.	Khasra No.	Area Big. Bis.
1.	Patti Hamid Sarai	158 - 14	1 min	1 - 05
		- 34 - 13	182/2	0 - 05
		124 - 01	183/2	0 - 05
			184/2	1 - 12
			185/2	1 - 06
			186/2-136-138	1 - 03
			187/2-136	1 - 06
			139/4	4 - 09
			5	0 - 05
			165/6-7 min	8 - 13
			8 min	1 - 09
			11 min	2 - 14
			12 min	8 - 09
			13 min	5 - 10
			14	6 - 08
			15	0 - 15
			166/16-21min	3 - 10
			167/22-25min	3 - 11
			26 min	0 - 16
			27 min	5 - 12
			28 min	1 - 18
			29 min (8-09)	3 - 09

34-13
An Area deleted vide
Cavignendum No. F-9(22)/78-L&B
dt. 26-4-80

Handwritten notes and signatures in the left margin, including "Hishin" and "1-3-79".

Sh. Dule Sham

MSh

3-3-79
उत्तरका रिकार्ड में जोड़ कर दिया गया है।
22/3/79
Patriani

N 7CR

479/330/133	0	-	14
XXXXXXXXXXXXXXXXXXXX	1	-	10
141 min	1	-	10
142 min	3	-	12
143	0	-	17
144	1	-	04
145	1	-	14
147	1	-	08
148	2	-	17
463/149	1	-	18
150	5	-	00
151	4	-	15
152	1	-	09
153	2	-	01
154	5	-	05
155	1	-	05
156	2	-	01
157	4	-	11
158	6	-	18
159	4	-	11
464/160	1	-	00
465/160	1	-	09
161	1	-	16
448/162	0	-	17
449/162	1	-	03
163	1	-	02
164	3	-	05
165	1	-	01
166 min	1	-	17
181 min	0	-	03
183	3	-	08
184	2	-	10
185	3	-	11
186	0	-	07
187	7	-	03
188	1	-	02
190	1	-	16
191	5	-	13
192	3	-	02
288/193	1	-	06
288 289/193	2	-	17
194	0	-	17
195	1	-	12
196	1	-	11
197x	1	-	11
198	4	-	04
199	3	-	08
200	2	-	19
201	2	-	13

Handwritten signature or initials

1.

2.

3.

4.

5.

202	1	-	03
442/203	1	-	02
443/203	1	-	12
204	0	-	12
205	5	-	09
466/206	2	-	02
467/206	2	-	03
207	2	-	14
208	1	-	03
209	0	-	04
210	1	-	03
211	5	-	14
212	0	-	15
569/213	1	-	16
570/213	1	-	14
214	2	-	16
215	2	-	13
216	0	-	08
217	4	-	17
218	4	-	06
219	1	-	07
220	1	-	09
221	1	-	15
222/1	0	-	17
222/2	0	-	12
223	2	-	03
224	1	-	07
225	1	-	08
226	1	-	07
227	2	-	15
228	1	-	04
468/229	2	-	03
469/229	1	-	11
230	1	-	05
231	2	-	09
232	2	-	09
233	2	-	06
234	4	-	07
235	1	-	10
236	0	-	08
237	1	-	13
238	1	-	03
239	0	-	16
570/240	0	-	16
578/240	4	-	06
241	5	-	12
242	4	-	06

.....6/- 97-10

Handwritten scribbles and marks at the bottom left of the page.

	243	(9-06)	9 - 03
	244		2 - 07
	245		12 - 17
	246		0 - 02
	247		1 - 11
	248		1 - 19
(368/249)	263/249		0 - 01
	269/249		0 - 03
	370/249		0 - 04
	546/371/249		34 - 02
	387/251		0 - 09
	388/251		0 - 07
	392/251		0 - 03
	393/252		0 - 11
	399/252/1		2 - 08
	399/252/2		1 - 07
	400/252		1 - 00
(402/252)	401/252		1 - 16
	402/252		0 - 18
	403/252		0 - 09
	404/252		0 - 16
	540/502		
	540/405/252		1 - 11
	544/407/252		3 - 03
	408/252		2 - 19
	409/252		0 - 11
	253		6 - 14
	254		11 - 04
	255		7 - 19
	256		13 - 19
	257		0 - 02
	258		3 - 11
	259		4 - 04
	260		1 - 08
	261		2 - 00
	571 571/262		0 - 08
	572/262		0 - 08
	453/263		0 - 10
	454/263		0 - 10
	455/263		1 - 02
	573/264		1 - 02
	574/264/1		0 - 12
	574/264/2		0 - 09
	265		0 - 10
	266		0 - 16
	267		12 - 13

.....7/ 151 - 07

274	3 - 12
272	0 - 02
276	6 - 09
277	0 - 07
278	0 - 05
279	2 - 19
377/282	0 - 02
491/320/133	1 - 07
378/282	0 - 02
375/282	0 - 01
374/282	0 - 01
373/282	0 - 02
268	1 - 13
269	2 - 01
410/271	7 - 14
411/271	11 - 13
273	2 - 00
575/275	0 - 07
576/275	0 - 17
280	1 - 09
281	1 - 14
372/282	0 - 01
376/282	0 - 02
379/282	0 - 03
380/282	0 - 03
283	3 - 00
503/332/133	0 - 05

Total

433 - 13

Begampur

204 - 07

154	14 - 00
155	1 - 14
156	2 - 00
355/157	1 - 02
356/157	1 - 02
158	0 - 10
163	1 - 02
164	3 - 00
165	2 - 02
166	2 - 02
167	2 - 00
168	1 - 09
169	2 - 08
359/170	2 - 15
360/170	4 - 12
171	
363/172	0 - 13

.....8/-

Handwritten signature

3.

4.

361/171	4 - 00
362/171	1 - 09
172	
364/172 min	0 - 07
307/173 min	0 - 10
306/173 min	0 - 10
174	4 - 17
175	0 - 02
176 min	2 - 18
179	0 - 16
180	0 - 15
351/181	1 - 10
352/181	1 - 10
182	11 - 02
183	0 - 14
184	2 - 09
185	3 - 00
186	3 - 06
187	0 - 14
188	1 - 08
189	1 - 12
190	1 - 11
191	1 - 02
452/192	3 - 07
453/192	0 - 04
193	2 - 04
194 min	3 - 04
195 min	2 - 13
196 min	0 - 10
205	6 - 05
334/206	0 - 19
335/206	0 - 14
336/206	0 - 17
207	2 - 17
20 297/208	2 - 15
298/208	2 - 08
288/209	4 - 01
312/210	2 - 16
313/210	0 - 18
314/210	2 - 16
211	6 - 02
*305/212	5 - 01
408/213	2 - 01
409/213	1 - 09
214	4 - 05
215	3 - 03
216	3 - 05

.....9/-

1/0 -16

4.

373/217	0 - 05
224 min	0 - 15
225	5 - 17
226	1 - 10
270	0 - 14
349/272	1 - 10
✓ 273	0 - 07
✓ 274	4 - 09
✓ 275	1 - 18
✓ 276	5 - 16
✓ 277	5 - 08
✓ 278	5 - 13
302/287/209	2 - 17
303/287/209	1 - 00
345/308/212	1 - 08
346/308/212	1 - 16
442/348/178	2 - 17
443/348/178	1 - 00
375/250/272	2 - 05
376/350/272	3 - 15

Total 204 - 07

Hauz Rani 326 - 16
 + 34 - 13

 361 - 09

-X- An Area 34-13 added
 Vide Corrigendum F-9(22)/78-L8B
 dt. 22-4-80 ✓

45	7 - 15
46	3 - 06
48	3 - 05
49	5 - 09
50	2 - 05
51	2 - 18
52/2	1 - 06
480/53	3 - 01
54/1	0 - 08
54/2	2 - 08
55	2 - 06
56	0 - 09
57	1 - 01
506/58	2 - 10
505/58	2 - 11
60/1	1 - 13
60/3	4 - 04
61/1	1 - 16
61/3	0 - 12
62	2 - 14
64/1	0 - 17
65/1-2/1	0 - 16
593-594/66min	1 - 09
67 min	1 - 00

.....10/- 55-19

361-09
 - 24-05

 337-04

455/210	0 - 15
456/210	18 - 03
211	5 - 07
212	10 - 08

90 - 12

68/1	2	-	04
68/3	0	-	07
595/69/1	0	-	10
596/69/1	0	-	08
597/69/2	3	-	00
70/2	4	-	12
71	1	-	10
72	2	-	10
73/2	5	-	03
74/3	5	-	16
598/75-76	3	-	03
599/75-76	3	-	05
600/77	3	-	19
601/77	2	-	16
602/77	2	-	11
603/478/78	4	-	00
604/478/78	1	-	01
507/479/78	2	-	11
508/479/78	2	-	15
79	9	-	09
80	2	-	10
81	2	-	13
82	0	-	17
83	3	-	06
84	0	-	16
670/85	1	-	07
671/85	2	-	19
605/86	1	-	02
606/86	2	-	01
87	3	-	16
88	2	-	07
94	2	-	18
537/95	1	-	06
182	1	-	09
183	1	-	19
184	3	-	02
185	1	-	12
186	2	-	15
187	3	-	05
677/188	4	-	11
676/188	0	-	18
189	1	-	07
190/1 (0-13)	0	-	13
190/2	0	-	14
191 min	2	-	00
192/1	0	-	13
192/2	3	-	10
.....11/-			117-16

2.

3.

4.

5.

193	1	-	00
194 min	9	-	07
447/196	1	-	02
197	5	-	11 ✓
198	2	-	10
199	5	-	08
517/200/2	0	-	01
518/200/2	1	-	19 ✓
200/1min	2	-	00
519/202	0	-	15 ✓
520/2/1	0	-	04
520/202/3	0	-	11 ✓
521/202	1	-	00
554/203	0	-	09
555/203	0	-	09 ✓
556/203	0	-	17 ✓
553/203	1	-	18 ✓
557/203	0	-	17 (0-17)
558/203	1	-	16 ✓
559/203	0	-	13 ✓
560/203	0	-	02
561/203	0	-	05
562/203	0	-	05 ✓
563/203	0	-	05
564/203	0	-	06
565/203	3	-	05 ✓
204	2	-	10
205/2	6	-	12 ✓
207/3	2	-	11
208/2	2	-	13 ✓
654/209/3(1-13)	1	-	11
655/209/2	2	-	03 ✓
213/1-2/1	2	-	11
214/1	2	-	06
215	2	-	03 ✓
216	2	-	03 ✓
496-497/217min	8	-	00
620/220/2	0	-	09
621/220/2	0	-	12 ✓
622/220/2	1	-	01
656/624/220/1	0	-	06
625/220/1	0	-	12 ✓
626/220/3	0	-	03
221/1	1	-	02
221/3	1	-	09
659/222/2	3	-	19 ✓
660/222	2	-	11 ✓

.....12/-

87-04

Handwritten scribbles and marks at the bottom left of the page.

1. ----- 2. ----- 3. ----- 4. ----- 5.

223	5 - 08
445/224	3 - 10
446/224	3 - 02
225	5 - 14
226	4 - 01
227	4 - 03
569/228	1 - 18
570/228	5 - 00
461/229	3 - 01
462/229	1 - 01
463/229	3 - 05
230	1 - 10
464/234-235	1 - 11
465/234-235/1	1 - 07
465	
465/234-235/2	1 - 19
466/234-235	1 - 07
469/252	2 - 02
668/481/53	4 - 05
591/482/483/59	4 - 04
669/481/53	2 - 12
592/482/483/59	
592/482/483/59	4 - 04
658/624/220/1	0 - 08
448/196	1 - 05
Total	326 - 16

55-19
117-16
87-21
66-17
327-16

6. Khirki

32 - 17

254	2 - 01
255/1	1 - 08
256/1	5 - 08
2044/266/1	0 - 02
272/1	1 - 05
2047/273/2	2 - 09
2048/273/1	0 - 01
2048/273/5	0 - 05
274	0 - 07
2049/275	4 - 13
2050/275	0 - 13
2051/276/1	2 - 04
2052/276 min	0 - 05
278/1	0 - 03
300 min	2 - 08

.....13/- 23-12

Handwritten signature

2. 3. 4. 8 5.

301	2 - 08	
302	2 - 16	
303 min	0 - 15	
304 min	2 - 08	
293	0 - 18	23-12 9-05
Total	32 - 17	32-17

Order of notification no. F.A. (22)/78-L&B/544P

By Order,
22-1-79, with corrigendum on

F.A. (22)/78-L&B dt. 26-4-79

(Dharam Dutt)

Deputy Secretary (Land & Building)
Delhi Administration: Delhi

No. F 9(22)/78-L&B

5450

Dated the 29-2-79
-1-1979.

Copy forwarded to the :-

1. Public Relations Department (in duplicate) Delhi Administration, Delhi for favour of publication in Part IV of Delhi Gazette. Five copies of the Gazette in which this notification is published may please be supplied to this Department.
2. Secretary to the Government of India, Ministry of Works & Housing, Nirman Bhawan, New Delhi.
3. Sh. M.N. Buch, Vice Chairman, D.D.A., Vikas Minar, New Delhi.
4. The Executive Officer (NL), D.D.A., Vikas Minar, New Delhi.
5. The Addl. Distt. Magistrate (L.A.), Tis Hazari Courts, Delhi.
6. The Land Acquisition Collector (P), (ME), (N), (DS), (MSW), Tis Hazari Courts, Delhi.
7. The Accounts Officer (F), L & B Deptt., New Delhi.
8. Legal Adviser (L&B), Tis Hazari Courts, Delhi.
9. Shri C.B. Verma, Tehsildar (L&B), Vikas Bhawan, New Delhi.
10. Shri H.C. Gupta, Tehsildar (L&B), Vikas Bhawan, New Delhi.
11. Tehsildar (Notification), Tis Hazari Courts, Delhi.
12. Central Record Cell (L&B), Vikas Bhawan, New Delhi.
13. The Sub Registrar, Shahdara, Kashmere Gate I/II, Saf Ali Road, New Delhi.
14. Tehsildar (Delhi), Tis Hazari Courts, Delhi.
15. Tehsildar (Mehrauli), New Delhi.
16. Revenue Assistant, D.C. Office, Tis Hazari Courts, Delhi.
17. Writ Cell (L&B), Vikas Bhawan, New Delhi.
18. Superintendent (L.A.), L & B Deptt., Vikas Bhawan, N. Delhi.

(DHARAM DUTT)

Deputy Secretary (Land & Building)
Delhi Administration: Delhi